

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)
LOK SABHA
UNSTARRED QUESTION NO. 469
(TO BE ANSWERED ON 27.04.2016)

APPOINTMENT OF SAFAI KARAMCHARIS

469. SHRI GODSE HEMANT TUKARAM:

Will the PRIME MINISTER be pleased to state:

- (a) the number of Safai Karamcharis appointed in different departments of the Central Government during the last three years and the current year;
- (b) the number of seats reserved for each category *i.e.* General, OBC, SC and ST for the posts of Safai Karamcharis filled during the above period;
- (c) whether the reserved seats in the post of Safai Karamcharis could not be filled up for any category; and
- (d) if so, the reasons therefor and the steps taken by the Government in this regard?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a) & (b): In pursuance of Department of Personnel and Training's Office Memorandum Number AB-14017/6/2009-Estt.(RR) dated 30.04.2010, all the erstwhile Group D employees/posts including Safai Karamcharis have been merged into Group -C in the pay Band-1 with Grade Pay of Rs. 1800.

There is reservation of 15% for the members of the Scheduled Castes, 7.5% for members of the Scheduled Tribes and 27% for the members of the Other Backward Classes in the matter of appointment.

A statement showing number of Safai Karamcharis appointed during the last three years, Department-wise is at **Annexure**.

(c) & (d): As per instructions, if sufficient number of suitable SC/ST/OBC candidates do not become available to fill up the vacancies reserved for them in the first attempt of recruitment, a second attempt should be made for recruiting suitable candidates belonging to the concerned category in the same recruitment year or as early as possible before the next recruitment year so that the backlog reserved vacancies are not created. If, even after making such efforts, the reserved vacancies are not filled and backlog reserved vacancies are carried forward to the subsequent recruitment year, concerted efforts should be made to fill up the backlog reserved vacancies as soon as possible.

Annexure referred to in reply of Lok Sabha Unstarred Question No. 469 for 27.04.2016

Sl. No.	Name of Ministry/ Department	The number of posts of Safai Karamcharis appointed in the Department/ Ministry during the last three years.		
		As on 01.01.2012	As on 01.01.2013	As on 01.01.2014
1	Department of Biotechnology	0	0	0
2	Department of Disinvestment	0	0	0
3	Election Commission of India	0	0	0
4	Ministry of Development of North Eastern Region	0	0	0
5	Department of Legal Affairs	0	0	2
6	Ministry of New and Renewable Energy	0	0	0
7	Ministry of Panchayati Raj	0	0	0
8	Ministry of Road Transport & Highways	0	0	0
9	Ministry of Shipping	0	0	0
10	Ministry of Steel	0	0	0
11	Cabinet Secretariat	21	23	28
12	Department of Personnel & Training	0	0	0
13	Ministry of Petroleum & Natural Gas	0	0	0
14	Niti Aayog	0	0	0
15	Department of Food & Public Distribution	0	0	0
16	Ministry of Health & Family Welfare	0	0	0
17	Ministry of External Affairs	0	0	0
18	Ministry of Food Processing Industries	0	0	0
19	Department of Industrial Policy & Promotion	0	0	0
20	Ministry of Rural Development	0	0	0
21	Ministry of Heavy Industries	0	0	0
22	Union Public Service Commission	0	0	0
23	Department of Electronics & Information Technology	0	0	0

24	Department of Telecommunications	0	0	0
25	Department of Expenditure	0	0	0
26	Prime Minister's Office	0	0	0
27	Ministry of Home Affairs	0	0	0
28	Department of AYUSH	0	0	0
29	Department of Economic Affairs	0	0	0
30	Ministry of Textiles	0	0	0
31	Ministry of Social Justice & Empowerment	0	0	0
32	Ministry of Power	0	0	0
33	Ministry of Minority Affairs	0	0	0
34	Ministry of Youth Affairs and Sports	0	0	0
35	Ministry of Statistics & Programme Implementation	2	0	0
36	Department of Agriculture & Cooperation (Proper)	0	0	0
37	Ministry of Earth Sciences	0	0	0
38	President's Secretariat	0	1	2
39	Department of Posts	0	1	1
40	Ministry of Drinking Water & Sanitation	0	0	0
41	Department of Science & Technology	0	0	0
42	Department of Fertilizers	0	0	0
43	Vice President Secretariat	0	0	0
44	Ministry of Human Resources Development	0	0	0
45	Ministry of Corporate Affairs	0	0	0
46	Ministry of Water Resources, RD & GR	0	0	0
47	O/o Comptroller & Auditor General of India	0	0	0
48	Department of Pharmaceuticals	0	0	0
49	Department of Space	0	0	0

50	Ministry of Mines	0	0	0
51	Department of Financial Services	0	0	0
52	Ministry of Urban Development	0	0	0
53	Department of Pensions and Pensioner Welfare	0	0	0
54	Ministry of Coal	0	0	0
55	Department of Land Resources	0	0	0
56	Department of Commerce (Proper)	0	0	0
57	Ministry of Culture	0	0	0
58	Department of Consumer Affairs	0	0	0
59	Department of Agricultural, Research & Education	0	0	0
60	Ministry of Environment, Forests and Climate Change	0	0	0
61	Ministry of Parliamentary Affairs	1	1	1
62	Ministry of Tribal Affairs	0	0	0
63	Department of Public Enterprises	0	0	0
64	Ministry of Defence	87	656	689
65	Department of Atomic Energy	0	0	0
66	Department of Animal Husbandry, Dairying & Fisheries	0	0	0
67	Ministry of Railways	784	880	1566
68	Ministry of Micro, Small & Medium Enterprises	0	0	0
69	Ministry of Civil Aviation	0	0	0
70	Ministry of Labour & Employment	0	0	0
71	Ministry of Tourism	0	0	0
72	Ministry of Overseas Indian Affairs	0	0	0
73	Ministry of Women & Child Development	0	1	1
74	Ministry of Information & Broadcasting	0	0	0
